

MR. SPEAKER: You have already mentioned.

SHRI S. D. PATIL: They have also observed that the number of cases where anticipatory bail is granted can, by no stretch of imagination, be associated with political rivalry, but is due to the fact that advantage of this provision is being taken by persons concerned in criminal activities.

I have not got the break-up of the figures of smugglers and others.

**News item captioned "Hindustan Photo Films a Parasite on the Film Industry"**

\*411. SHRI SURENDRA BIKRAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government's attention has been invited to the fact that Hindustan Photo Films is a parasite on the film industry as published in Times of India of 14th November, 1977; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b). The allegations contained in the news item published in the Times of India of 14th November, 1977 are incorrect as there has been in the past few years, significant improvement in the performance of the Hindustan Photo Films Mfg. Co. in terms of production, productivity, profitability, technological improvements and lowering of rejection levels.

श्री सुरेन्द्र विक्रम : क्या माननीय मंत्री जी बतलायेंगे कि पिछले तीन वर्षों में हिन्दुस्तान फोटो फिल्म उद्योग के प्रोडक्शन और नफ़े में कितने प्रतिशत की बढ़ोतरी हुई है ?

श्री जार्ज फर्नान्डिस : इस कम्पनी में—

लाख रुपयों का घाटा था ।

1971-72 में	265
1972-73 में	297
1973-74 में	273
1974-75 में	167

लाख रुपयों का मुनाफ़ा कमाया

1975-76 में	16
1976-77 में	143

इस साल भी उम्मीद है काफ़ी मुनाफ़ा होगा ।

श्री सुरेन्द्र विक्रम : क्या माननीय मंत्री जी बतलायेंगे कि इस कम्पनी में पिछले सालों में टेक्नालाजिकल इम्प्रूवमेंट्स क्या हुए हैं ?

श्री जार्ज फर्नान्डिस : इस क्षेत्र में टेक्नालाजिकल इम्प्रूवमेंट्स के क्षेत्र में कोई ठोस बात अभी नहीं बतला पाऊंगा । सिर्फ इतना ही कह सकता हूँ कि फिल्म बनाने का जो क्षेत्र है, इस दुनिया में बहुत कम ऐसी कम्पनियाँ हैं जो इस क्षेत्र में काम करती हैं । हिन्दुस्तान फोटो फिल्म का कोलाबोरेशन एक अमरीकी कम्पनी और एक जर्मन कम्पनी के साथ मुख्यतया रहा है, एक फ्रांसीसी कम्पनी के साथ भी रहा है । हमारे टैक्नीशियन्ज इन तमाम कम्पनियों के साथ मिलकर टेक्नोलाजी में जो भी सुधार हो रहे हैं, उनका लाभ उठाने का प्रयास करते हैं और अपनी ओर से भी जितनी रिसर्च संभव है, उस को करने के काम में लगे हैं ।

**SHRI C. N. VISWANATHAN:** Is it a fact that the Hindustan Photo Films is importing raw materials films and other things from the Kodak, a German firm and market them in the name of Hindustan Photo Film? I want to know how many lakhs worth of imports of raw materials are taking place.

**SHRI GEORGE FERNANDES:** I will require notice to give the exact quantum of the import of raw material. The fact is that they import films and cut these down to smaller sizes and market them. That is one aspect of the work. But that is not the only work they are doing.

**श्री राममूर्ति :** क्या मंत्री जी यह बतलाने की कृपा करेंगे कि यह कम्पनी कितनी लागत में बनाई गई थी। इस कम्पनी में पिछले ग्राठ-दस वर्षों में करीब ग्राठ-दस करोड़ का घाटा हो चुका है—इसलिये मैं जानना चाहता हूँ कि इस कम्पनी में कितना रुपया लगा था. इसकी पंजी कितनी थी ?

**SHRI GEORGE FERNANDES:** I will need notice to give the capital structure of the company. I do not have it at the moment.

**DR. BIJOY MONDAL:** Hindustan Photo Films is producing substandard films and not only that, it is mixing the substandard films with the films imported from the Kodak or a German Democratic Republic firm and is then distributing them. Then, Sir, I know the distribution also is not evenly distributed in all parts of the country. Not only that, it is also making huge profits on the imported films and also....

**MR. SPEAKER:** Please put your question.

**DR. BIJOY MONDAL:** ....though film being an essential commodity, it is charging heavy excise duty. In view of all these things, I want to know from the Minister whether he is thinking of making an inquiry into these matters. Not only that, I want to know from him whether, in view of substandard films being produced by this firm, he will allow the imports to continue. And also I would like to know what is the percentage of imports?

**SHRI VAYALAR RAVI:** It is an allegation, Sir.

**SHRI GEORGE FERNANDES:** In so far as the production itself is concerned, as I said, we produce a part of the films and import a large number of jumbos and then they are processed and sold in the market. I do not think it is possible to mix films. Either we are making standard and good films or we are not.

The entire requirements of the film industry in this country are met by Hindustan Photo Films and I presume that our films are doing very well both in terms of production and also in terms of their exhibition. Last year, Hindustan Photo Films marketed abroad films worth about Rs. 70 lakhs and they were marketed in countries which have a sense of quality. Therefore, this suggestion, that it is all substandard is something which does not stick. Of course, there is a certain amount of rejections but these rejections are considered normal in this particular industry.

So far as huge profits are concerned, the fact is that in the last 4 years this company has lost almost Rs. 10 crores. So there are no huge profits. In the last two years, the company has made profits but without raising the prices. In fact between 1974-75 there has been no increase in prices.

Then about the question of marketing, it was in the hands of 3-4 families which had their establishments all over the country. We have taken over the marketing. They were making a crore and a half of rupees over this year the years whereas the Company were making a loss of Rs. 2 crore or so. So we have stopped the marketing by these people and we have taken over marketing in our own hands. There has been in the last few months a steady attack on the HPF, about its quality, about certain other matters. If there are any specific complaints about the performance of HPF, about the problems of marketing etc., it shall be my duty to go into them.

**SHRI VASANT SATHE:** Can you give names of these four families?

**SHRI GEORGE FERNANDES:** I would need notice. There were four families which were covering the whole business, and ever since we took it over, there has been lot of sniping at this company.

**SHRI VAYALAR RAVI:** Sir, I request the hon. Minister to go through the records and he would find out that I raised a pointed question earlier about the distribution aspect of it and I took the then Minister to task about the distribution and bungling by the management. About the profits may I know whether these are due to the imported film distribution or is it due to the value of the production in the HPF? If it is not due to production what is the need to start another factory somewhere else? We are not able to put right the position in the production side. Then why should we have another factory because I understand that the negotiation is going on and the process is going on?

**SHRI GEORGE FERNANDES:** It is a fact that we are importing because we are not manufacturing all our requirements. So far as import is concerned, these are imported, cut

and sold. Regarding what portion of films make profits, whether X-ray or positive or negative etc, I would need notice. I am prepared to examine that. As I said, the market has to be catered to and we do not allow the import of films to all and sundry and so we allow the HPL to import it, cut it and market it. If it is necessary to meet the expanding requirements of the country to set up another factory we should certainly go ahead with it.

#### List of SC and ST

\*413. **SHRI G. Y. KRISHNAN:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any fresh lists of Scheduled Castes and Scheduled Tribes have been prepared after regional restrictions for recognition were removed by the Scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 1976; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (**SHRI DHANIK LAL MANDAL**): (a) and (b). The Scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 1976 which has been brought into force with effect from the 27th July, 1977, itself contains the fresh lists of Scheduled Castes and Scheduled Tribes in respect of the various States. By this Act, area restrictions have been removed within the particular State for various Scheduled Castes/Tribes except in a few cases where it was considered necessary to retain them.

**SHRI G. Y. KRISHNAN:** Sir, during Scheduled Castes and Scheduled Tribes Amendment Bill, 1976, there were certain amendments made adding up to the list of Scheduled Castes and tribes. The hon. Minister had replied that the synonyms can be added by a Govern-